

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No218
CP(IB)/104(AHM)2022

Proceedings under Section 59 IBC r.w reg
38 of IBBI ,2017

IN THE MATTER OF:

KPS Systems Private Limited

.....Applicant

.....Respondent

Order delivered on 19/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Manish Buchasia, PCS
For the Respondent :

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 01.03.2023

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)